

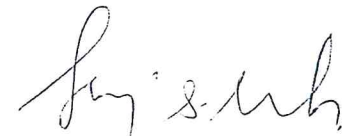
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

18

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/158/2017
NAME OF THE TRANSFEROR : D R SHARMA
NAME OF THE TRANSFERRE : MR. SURESH KHANNA & ANR
UNDER SECTION : 58 & 59

S.No.	Name (in Capital)	Represented by	Signature
1	SAMIRS SHAH	SHAH AND SHAH Counsel for Petitioner.	

ORDER

Counsel for the applicant present. No representation on behalf of the respondent.
Counsel for the applicant is directed to send fresh notice to the respondent for
appearance and for making submissions on the next date of hearing and file an
affidavit in proof of the delivery. Time is enlarged at request. Put up on
05.03.2018.

-sd-

(S VIJAYARAGHAVAN)
Member(Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc